

and

(d) the action taken or proposed to be taken by the Government in this regard?

**THE MINISTER OF CIVIL AVIATION**

AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (c). Yes, Sir. The details of aircrafts parked during the last two years at the airports belonging to National Airports Authority and International Airports Authority are as follows:-

<i>Name of airport</i>	<i>Number of aircraft</i>	<i>Name of the companies/operators to which the aircraft belongs</i>
IGI Airport, Delhi	5	(i) Industrial Cable India Ltd; (ii) J.K. Synthetics (Raymonds) (iii) Vayudoot.
Calcutta	3	(Indian Airlines
Bhopal	1	Continental Aviation Pvt. Ltd.

(d) Airport Authorities collect landing, parking and housing charges and licence fee for hangers and other space allotted to air carriers at airports. In case of default of payment, necessary action permissible under rules is taken for recovery of dues.

**THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY):** (a) to (c). No Sir. No proposal for opening an office of the Apparel Export Promotion Council in Gujarat is pending with the Government.

[English]

**E. P. F. of N. T. C.**

**Garments Export Promotion Council**

3515. SHRI N.J. RATHVA: Will the Minister of TEXTILES be pleased to state:

3516. SHRI PRAMOTHES MUKHERJEE: Will the Minister of LABOUR be pleased to state:

(a) whether any proposal to open an office of Garments Export Promotion Council in Gujarat has been lying pending with the Government;

(a) whether the NTC (WBABO) Limited, Calcutta still has large amount of accumulated dues on account of employees provident fund for being deposited with the Regional Provident Fund Commissioner:

(b) if so, the details thereof; and

(b) whether the Government have decided to provide funds for such accumulated arrears;

(c) the action taken by the Government thereon?

(c) whether he has taken up the issue of providing funds with his counterpart in the Ministry of Finance; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) Yes, Sir.

(b) and (c). No, Sir.

(d) Does not arise.

#### **Purchase of Aircraft**

3517. SHRI PARASRAM BHARDWAJ: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of each category of aircraft purchased or decided to be purchased during the last five years;

(b) the names and particulars of the foreign parties/firms from whom the aircraft are being purchased;

(c) the total cost involved therein;

(d) whether some of these aircraft happened to meet air crash; and

(e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (e). The information is being collected and will be laid on the table of the House.

#### **Trade with South Korea**

3518. SHRI SULTAN SALAHUDDIN OWAISI: Will the Minister of COMMERCE be pleased to state:

(a) whether the India and South Korea have shown keen interest to improve trade relation between the two countries after economic liberalisation policies followed by India;

(b) if so, the extent to which trade between the two countries improved during 1993 in comparison to 1992; and

(c) the steps being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) Yes, Sir.

(b) As against a trade turnover of \$515 million in 1992-93, the trade turnover in 1993-94 increased to \$ 749 million.

(c) Participation in fairs and exhibitions in each other's countries and exchange of business delegations is encouraged and all relevant trade information is provided to trade and industry. The next meeting of the Ministerial level Joint Trade Committee is also expected to take place in the near future.